

(b) The names of such schools are as follows:—

(i) Government G.H.S. School, Dayanand Road.

(ii) Government Girls School I. Model Town.

(iii) Guru Harkrishan School, Bangla Sahib.

**Renovation of the Ancestral House of late Bankim Chandra Chatterji in West Bengal**

2110. SHRI JAGDISH PRASAD MATHUR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the 'Statesman' of the 7th August, 1978 to the effect that the Prime Minister had rejected West Bengal Government's proposal for Central aid to renovate the ancestral house of late Bankim Chandra Chatterji;

(b) if so, what are the reasons thereof; and

(c) whether Government propose to preserve the said building as a national monument?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c) The Prime Minister has advised the Chief Minister of West Bengal that the proposal may be considered by the State Government in the first instance, which may see what they can do about it.

**Cold Storage for Marine Products**

2111. SHRI BHABANI CHARAN PATTANAYAK: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the number of cold storage plants for marine products set up by the Central Government so far;

(b) what steps Central Government propose to take to increase the number of such cold storage plants;

(c) whether Government have taken any decision to store frozen shrimps at the Paradeep Port for export; if so, what are the details in this regard; and

(d) if the answer to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (d) Two frozen storage for marine products in Cochin and Calcutta have been set up by the Central Government so far. The Government have identified sites for frozen storage at Paradeep, Visakhapatnam and Madras. It was however decided to defer the proposal for creation of frozen storage facilities at other major ports pending further assessment of the impact of the new storage at Cochin and Calcutta.

**Medical Superintendent, Mehrauli T.B. Hospital**

2112. SHRI V. VENKA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the qualifications prescribed for the post of Medical Superintendent of the T.B. Hospital at Mehrauli in Delhi;

(b) whether the Medical Superintendent at present working in the T.B. Hospital possesses the requisite qualifications in surgery and medicine; if so, what are the details thereof;

(c) if the answer to part (b) above be in the negative, what are the reasons therefor;

(d) whether he is qualified to perform major surgical operations;

(e) whether the posts of physicians and surgeons are combined in any of the hospitals in Delhi; if so, what are the names of these hospitals; and

(f) if the answer to part (e) above be in the negative, what are the reasons for making an exception in the case of this hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The qualifications prescribed for the post of Medical Superintendent of the Lala Ram Sarup TB Hospital are:—

1. Graduate in Medicine
2. Post-Graduate qualification in Tuberculosis
3. 10 years' experience of having worked in a Tuberculosis Hospital.

(b) Yes. Dr. H. B. Dingley the present Medical Superintendent of the Hospital graduated in Medicine from K. E. Medical College, Lahore in the year 1941 and was awarded the Certificate of Honours in the subject of Physiology and Pathology. He post-graduated in Tuberculosis and Diseases of the Chest in the year 1944 in Madras. He has been in the service of the Tuberculosis Association of India since 1944, first as Medical Officer in the New Delhi T. B. Centre from 1944—47, then as Senior Medical Officer in the Lady Linlithgow Sanatorium, Kasauli from 1947 to 1953 and thereafter as Medical Superintendent in the Lala Ram Sarup T.B. Hospital, Mehrauli, New Delhi.

(c) Does not arise.

(d) Yes.

(e) No.

(f) Lala Ram Sarup T.B. Hospital is under the administrative control of Tuberculosis Association of India, which is voluntary organisation. The Tuberculosis Association of India have appointed Dr H. B. Dingley to the post of Medical Superintendent.

### T. B. Hospital. Mehrauli

2113. SHRI V. VENKA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the T.B. Hospital at Mehrauli in Delhi gets grants from the Central Government to meet the deficit in its expenditure in addition to the money it gets from the treatment of Government employees;

(b) if so, what were the amounts of grant given to the hospital during the years 1975-76, 1976-77 and 1977-78;

(c) what was the amount received by the hospital from various Ministries/Departments for the treatment of their employees during the above period;

(d) whether Government have received any complaint about the misuse of funds by the Hospital authorities; and

(e) whether Government have taken any steps to check the mismanagement prevalent in the Hospital and to ensure proper utilisation of funds by the Hospital; if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes.

(b) The following grants were given:—

1975-76	..	Rs. 7,47,000
1976-77	..	Rs. 6,90,000
1977-78	..	Rs. 7,31,000

In addition an ad hoc grant of Rs. 1,85,000 was released during 1976-77 to wipe off the deficit incurred by the Hospital.

(c) As reported by the Tuberculosis Association of India amounts received by the Hospital as treatment charges from Government agencies